select panel lor Post Graduate Teachers and has prepared a panel in the ratio of 1:1:3;

- (c) if so, whether it is also a fact that process of lengthening it further is go ing on by reducing cut off marks fur ther; and
- (d) if so, what is the justification therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHRI SHANKER): (a) In Government of India the Selection Committees are, required to prepare the select panels for direct recruitment to the extent of declared number of vacancies. In case the size of the select panel exceeds the declared number of vacancies, the names of Ae persons exceeding auch declared vacancies should be treated % being kept in the reserve for benig operated against the dropout vacancies.

(b) to (d). For recruitment of '.each-ens in Kendriya Vidyalayas, Kendriya Vidyalayas Sangathan draws up select panel larger than the declared number of vacancies. The number of candidates called for interview is in the ratio of 1:8. The cut off marks are determined accordingly.

Change in essential qualifications for Recruitment of Teachers in K.V.S.

1888. DR. R. K. \PODDAR:

PROF C. LAKSHMANNA:

DR. NARREDDY THULASI REDDY.

SHRI MOSTAFA BIN QUASEM :

SHRT CHIMANBHAI MEHTA:

SHRI ISH DUTT YADAV

SHRI ANAND PRAKASH GAUTAM:

SHRI PUTTAPAGA RADHAKRISHNA

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state .

- (a) whether the Chairman of Kendriya Vidyalaya Sangathan is competent to change essential qualifications prescribed by the Board of Governors for recruitment of different categories of teachers;
- (b) whether it is also a fact that such decisions are to be ratified by the Board at its first meeting thereafter;
- (c) if so, whether the recent changes effected at the instance of the Chairman of K.V.S. in the essential qualifications for the post of TGT have been ratified at the meeting of the Board of Gover-«Ors of Kendriya Vidyalaya Sangathan held on the 13th Juty, 19«9; and
- (d) if the answer to part (c) above be in the affirmative, the details thereof and if not the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER) (a) to (d) The Board of Governors at its 46th meeting held on 3-12-85, delegated the powers to approve the recruitment rules fot all categories of posts in Kendriya Vidyalaya Sangathan to the Chairman, Kendriya Vidyalaya Sangathan subject to adoption by the Board of Governors. The changes in the essential qualifications for the post of Trained Graduate Teacher as approved by the Chairman, Kendriya Vidyalaya Sangathan would be placed before the Board of Governors at its next meeting.

Identification of dead bodies in Island Express accident

1884. SHRI THOMAS KUTHIRAVA-TTOM: Will the Minister of RAILWAYS be pleased to state;

(a) whether all the passengers who died in Island Express accident near